

result of handing over and taking over charge by the Barrack Supervisors Gde. I during 65-66, but the proceedings are awaiting finalisation. The extent of discrepancies if any and the details thereof will be known after the Court of Enquiry proceedings have been finalised. This is being expedited.

(d) According to the prescribed procedure—

1. All receipts and issues are shown in the Station Furniture Register.
2. Articles issued to units and formations on vouchers are shown in the Station Furniture Distribution Ledger.
3. Quarterly Inspection is carried out by the MES in collaboration with unit representative of furniture in unit lines.
4. Annual Stock Taking of the furniture held on charge is carried out by actual counting in the unit lines by the MES and unit representatives.
5. Furniture rendered unserviceable through fair wear and tear is surveyed off in accordance with the prescribed procedure.

The necessity for any further steps will be examined on receipt of the Court of Enquiry proceedings.

CHINESE PATTERN FOR FAS-I PAKISTAN ARMY

56 SHRI N. R. M. SWAMY:

SHRI M. M. DHARIA :

Will the Minister of DEFENCE be pleased to state :

(a) whether it is a fact that Pakistan has decided to rebuild its entire armed forces in the Eastern wing on Chinese pattern; and

(b) if so, what is Government's reaction thereto?

THE MINISTER OF DEFENCE (SHRI Y. B. CHAVAN) : (a) and (b) Government have received reports regarding

China's assistance to Pakistan for strengthening and expansion of its Armed Forces through the supply of equipment, through training and financial assistance. It will not, however, be in public interest to disclose the details of the information Government possesses.

Government have, in the preparation of Defence plans for the country, duly taken note of the China's assistance to Pakistan.

BERUBARI DEMARCATION

57. SHRI D. THENGARI : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether the Indian survey personnel have reported that the Pakistanis are showing their unwillingness in regard to the demarcation of Berubari; and

(b) if so, what steps Government propose to take in the matter?

THE MINISTER OF EXTERNAL AFFAIRS (SARDAR SWARAN SINGH) :

(a) and (b) Demarcation of Berubari has been delayed, because of certain legal difficulties, and heavy rains in the area.

MINISTERS' FOREIGN VISITS

58. DR. (MRS.) MANGLADEVI TALWAR : Will the PRIME MINISTER be pleased to state :

(a) whether it is a fact that the Prime Minister advised the Ministers not to go abroad during Summer this year; and

(b) if so, how many Ministers accepted the advice and cancelled their foreign trips?

THE PRIME MINISTER (SHRIMATI INDIRA GANDHI) : (a) and (b) The Prime Minister wrote to her Cabinet colleagues in May last suggesting that the programmes of their visits to foreign countries may be limited to only those places which were considered absolutely necessary, and that their stay be as short as possible. No suggestion was made that the Ministers should cancel their tours altogether.